

ITEM NO.805

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s).314/2021

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ALONGWITH INTERIM REPORT SUBMITTED BY THE TECHNICAL COMMITTEE)

Date : 22-02-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Petitioner-in-person(NP)

For Respondent(s) Mr. Tushar Mehta, SG(Mentioned by)
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Mr.Tushar Mehta, learned
Solicitor General, we deem it appropriate to direct the Registry to
list the matter on 25.02.2022.

(SATISH KUMAR YADAV)
DEPUTY REGISTRAR

(R.S. NARAYANAN)
COURT MASTER (NSH)

(NB: The matter has been listed on 23.02.2022 in Court No.1 as Item
No.301)